

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c). Yes, Sir.

(d) The Government of India has offered to supply goods required by Burundi at competitive prices and render assistance in setting up small scale industries. We have also offered to provide training to Burundi personnel. The Government of Burundi were requested to identify specific projects for bilateral industrial co-operation.

Export Position of Engineering Goods

5252. SHRI SUDHIR KUMAR GIRI: Will the Minister of COMMERCE be pleased to state:

(a) whether the export position of engineering goods was reviewed by Government alongwith the manufacturers of those goods;

(b) if so, the details thereof;

(c) whether it is a fact that a number of leading manufacturers of engineering goods have agreed to earmark a part of their production for export;

(d) if so, whether the domestic market would suffer from the shortage of the engineering goods; and

(e) whether Government are contemplating to permit some Indian firms to open their factories in collaboration with the Japanese industrialists in their countries?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (d). On July 15th and 17th 1982, Commerce Secretary met major manufacturers in the engineering field. While appreciating their role in promoting industrial development of the country, it was pointed out by him that they could not afford to loss sight of the urgent need of maximising our export efforts. The manufacturing units were urged to create an 'export cell' and earmark a portion of their production for export,

without affecting the domestic availability.

(e) Collaboration between Indian firms and Japanese firms for implementation of projects etc., in third countries is encouraged.

Marine Products Processing Units Registered under MPEDA

5253. SHRI G. Y. KRISHAN: Will the Minister of COMMERCE be pleased to state:

(a) the total number of marine product processing units registered under the Marine Products Export Development Authority (MPEDA);

(b) the total number of such registered marine product processing units which are functioning at present in various States and Union Territories;

(c) the number of such marine product processing units fallen sick and the reasons thereof; and

(d) the steps Government have taken to revive those sick units?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The total number of marine products processing units registered with the Marine Products Export Development Authority (MPEDA) is 432.

(b) the total number of such units which are functioning at present in various States and Union Territories is given as below:—

Kerala	102
Karnataka	28
Tamil Nadu	41
Andhra Pradesh	18
Maharashtra	42
Gujarat	26
Goa	18
West Bengal	30
Orissa	15
Total	320

(c) the number of marine products processing units that have fallen sick is 22. The reasons for these units falling sick are as follows:

(i) Labour problems, managerial incompetence in certain units and diversion of funds;

(ii) Unsteady market conditions;

(iii) Quality problems leading to blacklisting of Indian shrimp in the U.S. market and consequent selective buying by the U.S. buyers;

(iv) Poor landing of shrimp; and

(v) Shift in the market structure from canned items to frozen items.

(d) Central Government have evolved a margin money scheme for revival of sick small scale units to supplement the various efforts of State Government Reserve Bank of India, Commercial Banks and other Institutions.

D. A. of Class I Officers of LIC

5254. SHRI HARIHAR SOREN: Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that the D.A. of class I Officers of Life Insurance Corporation of India has not been released since November;

(b) if so, the reasons for the delay in taking a decision in the matter; and

(c) when a decision is expected to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). The emoluments of Class I Officers of the L.I.C. compare favourably with those of similarly placed employees in other financial institutions like commercial banks. Accordingly, D.A. is released to them from time to time as and when the same is considered justified.

Complaints regarding loans to States by banks under IRDP

5255. SHRI N. E. HORO: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any complaints that the nationalised banks are not providing required loans to States for the Integrated Rural Development Programme; and

(b) if so, the names of the States which have made the complaints and the steps Government have taken or propose to take to bridge the existing gap between the aims and achievements of various schemes to help the poor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Banks are progressively strengthening their infrastructure and streamlining their procedures to extend support by way of credit to the maximum extent possible in the implementation of the Integrated Rural Development Programme. The total term credit mobilised during 1980-81 was Rs. 207 crores. This increased to Rs. 470 crores during 1981-82.

Progress in respect of the implementation of the Programme is reviewed from time to time at State/regional/national levels and difficulties as are pointed out by the States in respect of the implementation of the Programme are, where possible, duly taken care of.

Denial of voting rights to Associate Members of Export Promotion Councils

5256. SHRI ANANDA PATHAK: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have examined the matter regarding denial of voting rights of Associate Members of